

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.138**  
153/252/ND/2019

**IN THE MATTER OF:**

M/s. Pristine City Green Pvt. Ltd.

....APPLICANT

**SECTION**

**U/s 252**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 14.09.2021.

  
**(Madhu Narula)**  
**Court Officer**